

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-2403/2017**

**New Delhi this the 03<sup>rd</sup> day of January, 2018**

**Hon'ble Sh.Raj Vir Sharma, Member (J)**

Shri H.S. Varma  
S/o Late Shri Mohanlal Verma  
Aged about 68 years,  
R/o Bunker Mohalla,  
Village & Post-Achrol,  
Jaipur, Rajasthan-303002  
Retired as Grade IV Officer of  
Indian Corporate Law Service in  
The Ministry of Corporate Affairs

... Applicant

**(By Advocate : Sh. M L Sharma )**  
Versus

Union of India  
Through Secretary,  
Ministry of Corporate Affairs  
Shastri Bhawan, New Delhi-110001

...Respondents

**(By Advocate : Sh. Vijendra Singh )**

**ORDER (ORAL)**

At the very outset learned counsel for the applicant submitted that respondent has paid the interest to the applicant. Learned counsel for the respondent produced a letter dated 20.11.2017 before me. A perusal of the aforesaid letter reveals that amount has already been remitted to the account of the applicant. Therefore, this O.A. has become infructuous and is dismissed as such.

**(Raj Vir Sharma)  
Member (J)**

